

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 301 of 2013 & I.A. No. 397 of 2013

Dated : 3rd April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

North Municipal Corporation of Delhi ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit V. Awasthi Proxy Counsel
for Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Mr. Alok Shankar for R-2
Mr. Hasan Murtaza for R-3 & R-4

ORDER

The learned counsel for the Respondent No.2 is filing reply in the matter.

At the request of the learned counsel for the parties, post the matter for hearing on **17th April, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member